

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No. 14643 of 2014

Ramesh Chandra Sahoo **Petitioner**
None

-versus-

State of Odisha and others **Opposite Parties**
Mr. Debakanta Mohanty, Addl. Govt. Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH

Order No.

ORDER
10.10.2022

15. 1. Pursuant to the direction issued way back on 6th December, 2021 an affidavit was required to be filed.
2. A last chance is granted to the Principal Secretary to Government, General Administration Department, Odisha to comply with the order dated 6th December, 2021 positively on or before 5th December, 2022 failing which the Principal Secretary will remain personally present before this Court on the next date.
3. List on 15th December, 2022. The report perused today in Court be placed again in a proper sealed cover and be produced in the Court on the next date.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge